

[*Translation*]

Computerisation of Dak Sorting in Bihar

1241. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have taken steps to computerise dak sorting in some cities of Bihar;

(b) if so, the names of those cities;

(c) whether it is proposed to extend the said facility to some more cities during the current year and if so, the details thereof; and

(d) the names of the cities in Bihar where dak sorting is likely to be computerised during the Eighth Five Year Plan?

THE DEPUTY MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) to (d) Does not arise.

[*English*]

Strengthening of Fishermen Co-operative Societies in Kerala

1242. PROF. K. V. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken to strengthen the Fishermen Co-operative Societies in Kerala;

(b) whether any complaint has been received regarding the functioning of the Fishermen Co-operative Societies in Kerala;

(c) if so, the details thereof; and

(d) the action taken on this complaint?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The State Government of Kerala have organised

the marine and inland fishermen into 104 Fishermen Development Welfare Co-operative Societies, besides organising 50 Co-operative Societies for Scheduled Castes and Scheduled Tribes, in tribal areas etc, for rehabilitating them in reservoir fishing, etc.

(b) Yes, Sir.

(c) The complaint received by the State Government is that the eligible fishermen were not given membership in the co-operative societies.

(d) The State Government of Kerala have issued strict instructions to the societies to give membership to all eligible fishermen who apply for membership.

[*Translation*]

Establishment of Development Boards in Maharashtra

1243. SHRI MORESHWAR SAVE:

SHRI PANDURANG PUNDLIK FUNDKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the process of establishment of separate Development Boards for Vidarbha, Marathwada and Konkan regions of Maharashtra has started;

(b) if so, the progress made in this regard so far; and

(c) if not, the reasons therefor and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The Government of Maharashtra have sent proposals at different points of time for setting up of Development Boards for Vidarbha, Marathwada and the rest of Maharashtra in terms of article 371(2) of the

Constitution and a separate Development Board for Konkan after amending this article for this purpose. They require in-depth examination from different angles, including legal and constitutional, before a final decision is taken.

[English]

Asian Development Bank Aid for Development of Agriculture in Hindu-kush Himalayan Region

1244. DR. C. SILVERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Asian Development Bank has given any aid for the development of sustainable agriculture in the Hindu-kush Himalayan Region Phase Two;

(b) if so, the details thereof;

(c) whether the Asian Development Bank has assisted similar projects in other parts of the country;

(d) if so, the details thereof including the places selected therefor; and

(e) the terms and conditions of the Asian Development Bank for giving this aid?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There is no project either existing or in the pipeline for ADB assistance for the development of sustainable agriculture in the Hindu-kush Himalayan Region Phase Two. ADB assistance has not at all been sought so far in the Agriculture Sector.

(c) to (e) Do not arise.

[Translation]

Display of Portraits of National Leaders in Official Premises

1245. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have issued any guidelines to various Ministries and Departments as well as to the State Governments/Union Territory Administrations on the display of portraits of national leaders in official premises;

(b) if so, the names of the national leaders selected therefor;

(c) whether the Government have issued instructions for the display of the portrait of the President of India in the official premises;

(d) whether the Government have taken notice of the display of various religious emblems, pictures and portraits as well as the installation of small shrines in official premises; and

(e) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (e) No instructions/guidelines have been issued regarding display of portraits/photographs of national leaders including the President and the Prime Minister of India. The matter has been left to the Heads of Departments to decide whether they should at all exhibit any portraits/photographs in the office premises/rooms and, if so, of which particular leader, ensuring that no controversy arises out of the display of any portrait.

Non-Registration of cases at Police Stations

1246. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of crimes are not registered at Police Stations of Union Territories;

(b) if so, the number of cases pending in courts against Police Officials as on date for non-registration of